

**In the National Company Law Tribunal, Jaipur**

**CP No12/111/09**

**TA No. 07/2018**

**UNDER SECTION 111 OF IBC**

**In the matter of:**

**Gangaden Vijay Kumar (HUF) & Ors. .... Applicant/Petitioners**  
**VS.**

**Data Infosys Ltd. ....Respondent**

**Order delivered on 07.09.2018**

**Coram: Shri R. Varadharajan, Member (Judicial)**

For Petitioner (s) : Amol Vyas, Adv.

For Respondent(s) : Aditya Vijay, Adv.

N.S. Bhati, Adv.

**ORDER**

For orders see in CP No. 53(ND)/09 ( TA No.05/2018).

*sd-*

**(R. Varadharajan)**  
**Member (Judicial)**